

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th August, 2026

NO. LJ (B) 92/92/196 - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrates within Ri Bhoi District, with immediate effect for a period of 3(three) months.

SL. No.	Names of Officers and Designation
1.	Shri Todik Sangma, District Statistical Officer Nongpoh.
2.	Shri Wansakhiat Shabong, District Child Protection Officer, Nongpoh.
3.	Shri Abar Lyngdoh, Sub-Divisional Officer, PHE, Nongpoh Sub-Division.
4.	Shri Andy Bankerlang Swer, Project Manager, O/o District Commerce and Industrial Centre (DCIC), Nongpoh.
5.	Shri Melan Sing Shabong, Senior Co-operative Officer, O/o the Asst. Registrar of Co-operative Society, Nongpoh.
6.	Shri Rangehbok Mawrie, Asst. Executive Engineer, PWD (Rds.), Patharkhmah Sub-Division, Patharkhmah.
7.	Shri Danny Iangrai, Sub-Divisional Agriculture Officer, O/o District Agriculture Officer, Nongpoh.
8.	Shri Terminal Wann, Horticulture Development Officer (FP) O/o District Horticulture Officer, Nongpoh.

Sd/-
(A. K. Sangma),
Legal Remembrancer & Secretary
to the Govt. of Meghalaya,
Law (B) Department.

MEMO NO. LJ (B)92/92/196 - A,

Dated Shillong, the 24th August, 2026

Copy to:-

1. The District Magistrate, Ri Bhoi District, Nongpoh with reference to your letter No.DCRB(L&O)21/2014/Pt./318, Dt. 21.08.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel A.R (A) Department for information.
4. Data Entry Operator, Law (A) Deptt. for uploading the Notification in the Law Department website.

By Order etc.,

Sanny

Additional Legal Remembrancer & Joint Secretary
to the Govt. of Meghalaya
Law (B) Department.
